

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA. 1268 of 1997

Date of Order: 28.8.98.

SINGLE BENCH

Present: Hon'ble Mr. D. Purkayastha, Member (J).

ADITYA KR. BERA

-VS-

UNION OF INDIA & ORS.

For the petitioner: Ms. K. Banerjee, counsel.

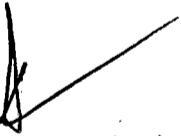
For the respondents: Ms. U. Sanyal, counsel.

O R D E R

D. Purkayastha, JM.

Id. advocate for the applicant submits that she may be allowed to withdraw the application to file the same before a competent Court having jurisdiction to try the grievances of the applicant. Accordingly, her prayer is allowed and the application be returned to the applicant to file before a competent court as prayed for.

The application is disposed of accordingly as 'withdrawn'. No order as to costs.


(D. Purkayastha)
Member (J)

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